

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF BHOPAL ZONAL BENCH**

Date : 28<sup>th</sup> March, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

**(THROUGH VIDEO CONFERENCING  
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>AFTER NOTICE</b>			
1.	Appeal No. 01/2019 (CZ) (I.A. No. 08/2019)  <b>WITH</b>	Sunil Kumar Jain Vs. Rajasthan State Environment Impact Assessment Authority & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Appellant  Mr. Om Shankar Shrivastava, Adv. for MoEF & CC Mr. Sandeep Singh, Adv. for State of Rajasthan Mr. Arvind Soni, Adv. for RSPCB
2.	Appeal No. 02/2019 (CZ) (I.A. No. 09/2019)	Mukesh Sethi Vs. Rajasthan State Environment Impact Assessment Authority & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Appellant
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Appeal No. 07/2017 (CZ)	M/s Lubok Carbon LLP Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Raunak Bapna, Adv. for Appellant  Mr. Sandeep Singh, Adv. for RSPCB Mr. Om S. Shrivastava, Adv. for RIICO Mr. Dharamvir Sharma, Adv. for Intervenor
<b>FOR HEARING</b>			
4.	Original Application No. 67/2015 (CZ)  <b>WITH</b>	Raman Khandelwal Vs. State of M.P. & Ors.	Mr. C. P. Singh, Adv. for Applicant  Mr. Sachin K. Verma, Adv. for State of MP Mr. Shantanoo Saxena, Adv. for R-7 Ms. Parul Bhadoria, Adv. for MPPCB Mr. Dharamvir Sharma, Adv. for R-8- 11
5.	Original Application No. 41/2018 (CZ) (M.A. No. 120/2018 & M.A. No. 121/2018)	Jaimanglam Jabali Foundation Vs. State of M.P. & Ors.	Mr. Ram Chandra, Adv. for Applicant  Mr. Sachin K. Verma, Adv. for R-1, 2, 6 & 8 Ms. Parul Bhadoria, Adv. for R-5 Mr. V. K. Shukla, Adv. for R-3, 4 & 7
6.	Appeal No. 07/2016 (CZ)  <b>WITH</b>	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv. for Appellant  Mr. Om S. Shrivastava, Adv. for MoEF Mr. Siddharth Chauhan, Adv. for State of CG Mr. Vishal Bhatnagar, Adv. for R-4 Ms. Parul Bhadoria, Adv. for CECB

7.	Appeal No. 233/2018 (M.A. No. 1458/2018 & M.A. No. 1459/2018)	Laxmi Chouhan Vs. Union of India &Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Om S. Shrivastava, Adv. for R-1 Mr. Vishal Bhatnagar, Adv. for R-3 Mr. Siddharth Chauhan, Adv. for State of CG
8.	Original Application No. 217/2018 (M.A. No. 1138/2018, I.A. No. 137/2019 & I.A. No. 138/2019)	Jaya Thakur Vs. State of M.P. & Ors.	Mr. Brajesh Pandey, Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Ajay Goyal, for R-6 Mr. Rajul Srivastav, Adv. for MPPCB Mr. Sachin K. Verma, Adv.

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**